

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of Director and Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad to participate in the Academic Programme No.P-1161 on the subject of **“Training of Trainers of SJAs”** scheduled to be held from 12.04.2019 to 14.04.2019 at National Judicial Academy, Bhopal – Relief Arrangements – **ORDERS – ISSUED.**

- REF:**
1. Letter No.NJA/Dir/Ac.Prog/2018-2019/3234, dated 30.07.2018 from the Director, National Judicial Academy, Bhopal.
  2. High Court’s letter ROC.No.176/Reg(Inq)/2018, dated 25.03.2019.

**ORDER ROC.No.1068/2019-B.SPL., DATED: 26 .03.2019**

**The High Court is pleased to pass the following Orders:**


The following two District and Sessions Judges working in Telangana State Judicial Academy, Secunderabad mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1161 on the subject of **“Training of Trainers of SJAs”** scheduled to be held from 12.04.2019 to 14.04.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>OFFICERS PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR ACADEMIC PROGRAMME</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SMT. C.SUMALATHA,</b> Director, Telangana State Judicial Academy, Secunderabad.	Additional Director, Judicial Academy, Secunderabad.
2.	<b>SMT. B.PRATHIMA,</b> Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.	Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.

The officers mentioned in column number 3, will be in charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 12.04.2019 to 14.04.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Academic Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  2. The nominated officer are entitled only for actual journey time.

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)** 26.03.19.

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Inquiries), High Court for the State of Telangana.
5. The Director, National Judicial Academy, Bhopal, Madhya Pradesh.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Additional Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
8. The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
9. The Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.
10. The Pay and Accounts Officer, Hyderabad.
11. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Enquiry Cell.

High Court for the state of Telangana.

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